

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 07th July, 2011

No. HC.VII- 39/2011/ 5376 / A. In anticipation of release by the Govt. of Assam, Smti. Soneka Bora, Judge, Designated Court is posted against the newly created/ sanctioned post of Principal Judge, Family Court, Kamrup, Guwahati vide Govt. letter No. JDJ. 83/2010/18, dated 11-11-2010 and established vide Govt. Notification No. JDJ. 83/2010/13, dated 29-10-2010.

Smti. Bora will hand over charge of her Court and Office to Shri Haresh Chandra Sarma, Judge, Designated Court Designate, Assam, Guwahati and join her new assignment immediately.

No. HC.VII- 39/2011/ 5377 / A. Shri Pratap Chandra Das, Additional District and Sessions Judge, Nagaon is posted against the newly created/ sanctioned post of Member, MACT, Nagaon vide Govt. letter No. JDJ(E) 64/2004/79; dated 03-12-2010 and established vide Govt. Notification No. JDJ(E) 64/2004/78; dated 03-12-2010.

In anticipation of appointment by the Govt. of Assam, Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment immediately.

No. HC.VII- 39/2011/ 5378 / A. The High Court has been pleased to promote temporarily the following Officers in Grade – II of the Assam Judicial Service to regular Grade – I of the said Service on the basis of merit-cum-seniority in usual scale of pay and other allowances as admissible under the Rules. They will be on probation as per Rules.

1. Shri Haresh Chandra Sarma, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
2. Shri Bidyut Kumar Sen, Addl. District and Sessions Judge, FTC, Tinsukia
3. Shri Samarjit Dey, Addl. District and Sessions Judge, FTC, Karimganj
4. Shri Imtiaz Ali, Addl. District and Sessions Judge, FTC, Dibrugarh
5. Shri Murtaza Ahmed Choudhury, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati
6. Shri Ashok Kumar Bora, Addl. District and Sessions Judge, FTC, Bongaigaon

No. HC.VII- 39/2011/ 5379 / A. On their promotion to regular Grade – I of Assam Judicial Service, the following Officers are transferred and posted as shown below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head Quarters
1.	Shri Haresh Chandra Sarma, Addl. District and Sessions Judge, FTC, Darrang.	Judge, Designated Court, Assam, Guwahati, vice Smti. Soneka Bora transferred	Guwahati
2.	Shri Bidyut Kumar Sen, Addl. District and Sessions Judge, FTC, Tinsukia	Against the newly created/ sanctioned post of Member, MACT, Barpeta vide Govt. letter No. JDJ(E) 64/2004/79; dated 03-12-2010 and established vide Govt. Notification No. JDJ(E) 64/2004/78; dated 03-12-2010.	Barpeta
3.	Shri Samarjit Dey, Addl. District and Sessions Judge, FTC, Karimganj	Addl. District and Sessions Judge, Nagaon (vice Shri Pratap Chandra Das transferred)	Nagaon

4.	Shri Imtiaz Ali, Addl. District and Sessions Judge, FTC, Dibrugarh	Against the newly created/sanctioned post of Member, MACT, Nalbari vide Govt. letter No. JDJ(E) 64/2004/79; dated 03-12-2010 and established vide Govt. Notification No. JDJ(E) 64/2004/78; dated 03-12-2010.	Nalbari
5.	Shri Murtaza Ahmed Choudhury, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati	Against the newly created/sanctioned post of Member, MACT, Kamrup, Guwahati vide Govt. letter No. JDJ(E) 64/2004/79; dated 03-12-2010 and established vide Govt. Notification No. JDJ(E) 64/2004/78; dated 03-12-2010.	Guwahati
6.	Shri Ashok Kumar Bora, Addl. District and Sessions Judge, FTC, Bongaigaon	Against the newly created/sanctioned post of Member, MACT, Dhubri vide Govt. letter No. JDJ(E) 64/2004/79; dated 03-12-2010 and established vide Govt. Notification No. JDJ(E) 64/2004/78; dated 03-12-2010.	Dhubri

[N.B. The officer under order of transfer will join at their new place of posting within 15 (fifteen) days. During this period they should complete all pending judgments and other works so that litigants are not inconvenienced.]

By Order
Sd/- A. Barthakur
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2011/ 5380 -5408 /A.
Copy to :-

Dated 07-07-2011

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps:
 - (i) to release Smti. Soneka Bora from the post of Judge, Designated Court, Assam, Guwahati
 - (ii) to appoint Shri Haresh Chandra Sarma as Judge, Designated Court, Assam, Guwahati
 - (iii) to appoint Shri Pratap Chandra Das, Shri Bidyut Kumar Sen, Shri Imtiaz Ali, Shri Murtaza Ahmed Choudhury and Shri Ashok Kumar Bora as Member, MACT
 - (iv) to invest Shri Samarjit Dey with the powers of Addl. District Judge
2. The Accountant General, Assam, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member Secretary, Assam State Legal Services Authority, Guwahati
12. Smti. Soneka Bora, Judge, Designated Court, Assam, Guwahati
13. Shri Pratap Chandra Das, Addl. District and Sessions Judge, Nagaon
14. Shri Haresh Chandra Sarma, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi. In anticipation of appointment by the Govt. of Assam, he will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join his new assignment immediately.
15. Shri Bidyut Kumar Sen, Addl. District and Sessions Judge, FTC, Tinsukia. In anticipation of appointment by the Govt. of Assam, he will hand over

- charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment immediately.
16. Shri Samarjit Dey, Addl. District and Sessions Judge, FTC, Karimganj. He will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.
 17. Shri Imtiaz Ali, Addl. District and Sessions Judge, FTC, Dibrugarh. In anticipation of appointment by the Govt. of Assam, he will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.
 18. Shri Murtaza Ahmed Choudhury, Addl. District and Sessions Judge, FTC, Kamrup, Guwahati. In anticipation of appointment by the Govt. of Assam, he will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join his new assignment immediately.
 19. Shri Ashok Kumar Bora, Addl. District and Sessions Judge, FTC, Bongaigaon. In anticipation of appointment by the Govt. of Assam, he will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.
 20. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
 21. The Joint Registrar (Admn.), Gauhati High Court, Guwahati
 22. The Deputy Registrar (_____), Gauhati High Court, Guwahati
 23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
 24. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
 25. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
 26. The Superintendent (_____), Gauhati High Court, Guwahati
 27. The Secretary, NEJOTI, Malibagan, Guwahati
 28. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
 29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 07.07.2011
REGISTRAR (VIGILANCE)


 17/7/2011